

PROFORMA III
STATEMENT OF DEBITS & OTHER LIABILITIES FOR THE YEAR ENDING ON 31ST MARCH 2011

Name of the M.L.A. (in full) :

Arvind Kumar Singh

Sl	Amount	Name & Address of Creditors	Date of in during Details of Liability	Transaction	Remarks
1	2	3	4	5	6

Not Applicable

Date: 21/12/2011

Signature:



Note:

1. In column -6, information regarding permission, if any, obtained from or report made to the competent authority may also be given.
2. The Statement should also include various loans and advances available to Public Servants, like advance for purchase for purchase of conveyance, house building advance, etc., (other than advances of pay and travelling allowances), and loans on life insurance Policies and fixed deposits, etc.